NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.05.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
No. CP 207/15	TP 28/17	Hearing	433(e)	The Pride Enter- prises, Coimbatore Vs Mekong Rubber Pvt. Ltd.,
				Mysuru.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Proxy counsel for petitioner is present. She requested time to file correct address of the respondents as notice earlier issued to the respondent with an endorsement "left" and not "with correct address". The petitioner counsel is informed that petitioner to comply with relevant rules I &B applicable to the facts of case. List it on 04.07,2017.

Member(J)

Member(T)